

DIVISION BENCH
COURT - I

O-208

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/49(KB)2023
IN
C.A.(CAA)/97(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH MAY 2024

IN THE MATTER OF	ESTATE DREAMCON PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance via video conference/physically

For Applicant Companies
Mr. Rahul Agarwal, CS

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post this matter on **24.06.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)